NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Tuesday**, 26th August, 2025:

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Hon'ble Shri Justice Jitendra Shantilal Jain, will sit singly in Court Room No. 40 at 5.05 p.m onwards after the Division Bench work is over and will take up the following matters.

ORIGINAL SIDE MATTER

- 1. WP/3960/2022 a/w IA/2537/2022 a/w IAL/4818/2020
- 2. WP/3962/2022 a/w IAL/4822/2020

The board will be published separately of the above referred matters.

Dated this the 22nd day of August 2025.